

**Form-1**

**National Legal Services Authority,**

**(Free and Competent Legal Services) Regulations, 2010 )**

(See regulation-3)

**The Form of Application for Legal Services**

( this may be prepared in the regional language)

Registration No. :

1. Name :

2. Permanent Address :

3. Contact Address with phone no. if any  
e-mail ID, if any. :

4. Whether the applicant belongs to  
the category of persons mentioned  
in section-12 of the Act. :

5. Monthly income of the applicant :

6. Whether affidavit/proof has been  
produced in support of income  
/eligibility u/s 12 of the Act. :

7. Nature of legal aid or advice required :

8. A brief statement of the case, if court  
based legal services is required :

Place:

Date

Signature of the applicant.